

HIGH COURT FOR THE STATE OF TELANGANA

VACATIONS – Summer Vacation, 2023 – High Court for the State of Telangana – Sitting Arrangements – Notification – Issued.

ROC.NO.1895/SO/2022

DATED:28.04.2023

NOTIFICATION NO.9/SO/2023

It is hereby notified that the High Court for the State of Telangana will be closed for Summer Vacation, 2023 from Monday the 1st May, 2023 to Friday the 2nd June, 2023 (both days inclusive).

During the Vacation, the following Hon'ble Judges will be sitting in the High Court for the State of Telangana, for hearing the matters as mentioned in the table:

Sl. No.	Filing date	Court working day	Names of the Hon'ble Judges	Bench/Single Matters
1.	02.05.2023 (Tuesday)	04.05.2023 (Thursday)	Justice B.Vijaysen Reddy & Justice A.Santhosh Reddy	Division Bench
			Justice Mummineni Sudheer Kumar	Single Bench
2.	09.05.2023 (Tuesday)	11.05.2023 (Thursday)	Justice T.Vinod Kumar & Justice K.Sarath	Division Bench
			Justice Mummineni Sudheer Kumar	Single Bench
3.	16.05.2023 (Tuesday)	18.05.2023 (Thursday)	Justice T.Vinod Kumar & Justice Pulla Karthik	Division Bench
			Justice K.Sarath	Single Bench
4.	23.05.2023 (Tuesday)	25.05.2023 (Thursday)	Justice K.Lakshman & Justice Pulla Karthik	Division Bench
			Justice Sambasivarao Naidu	Single Bench
5.	30.05.2023 (Tuesday)	01.06.2023 (Thursday)	Justice B.Vijaysen Reddy & Justice J.Sreenivas Rao	Division Bench
			Justice N.V.Shraavan Kumar	Single Bench

Note:

- 1) After completion of Division Bench work their Lordships will take up Single Bench matters.
- 2) The Hon'ble Senior Judge will allocate the subject matters.

VACATION OFFICERS FOR THE FIRST HALF
FROM 1ST MAY, 2023 TO 15TH MAY, 2023

1. Sri Ch.Venkateswarlu, Deputy Registrar
2. Smt. T.Tirumala Devi, Assistant Registrar
3. Sri C.Praveen Kumar, Assistant Registrar
4. Sri A.V.S.Prasad, Assistant Registrar

VACATION OFFICERS FOR THE SECOND HALF
FROM 16TH MAY, 2023 TO 2ND JUNE, 2023

1. Sri M.Ramana Krishna, Deputy Registrar
2. Sri P.Padmanabha Reddy, Assistant Registrar
3. Smt. P.Ch.Nagabhushamba, Assistant Registrar
4. Sri P.Gowri Shankar, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus
 - ii. Anticipatory bail
 - iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
 - iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction/dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
 - v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1-30 p.m. on the day of filing.
- 1) All lunch motions/urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
 - 2) All lunch motions/urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
 - 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
 - 4) No pending case except there is a specific order to post during the vacation shall be taken in vacation.
 - 5) No policy and administrative matters shall be taken up during vacation.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).

- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Officers concerned.
- 5) All the Unit Heads in the State of Telangana.
- 6) All the Officers, High Court for the State of Telangana.
- 7) All the Section Heads, High Court for the State of Telangana.
- 8) The Director, Telangana State Judicial Academy, Secunderabad.
- 9) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Secretary to Governor, for the State of Telangana, Hyderabad.
- 13) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 14) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 15) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 16) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 17) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 18) The Chairman, VAT Tax Appellate Tribunal, Hyderabad.
- 19) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 20) The Secretary General, Supreme Court of India, New Delhi.
- 21) The Registrar General, All High Courts in India.
- 22) The Registrar, Railway Claims Tribunal, Hyderabad.
- 23) The Registrar, Institution of Lokayukta for the State of Telangana, Hyderabad.
- 24) The Registrar, Telangana State Consumers Redressal Forum, Hyderabad.
- 25) The Secretary, Bar Council for State of Telangana, Hyderabad.
- 26) The Accountant General, Telangana, Hyderabad.
- 27) The Public Prosecutor, High Court for the State of Telangana.
- 28) The Administrator, Government Pleaders, Hyderabad.
- 29) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 30) The Registrar, State Human Rights commission, Hyderabad.
- 31) The Director of Prosecutions, Hyderabad.
- 32) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 33) The President, Telangana High Court Advocates' Association High Court for the State of Telangana.
- 34) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 35) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Public Gardens, Hyderabad.
- 37) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 39) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 40) The Overseer, High Court for the State of Telangana.
- 41) SPARE.

} With a request for making necessary announcement

} For publication in the Newspaper

HIGH COURT FOR THE STATE OF TELANGANA

VACATIONS – Summer Vacation, 2023 – High Court for the State of Telangana – Sitting Arrangements – Notification – Issued.

ROC.NO.1895/SO/2022

DATED:28.04.2023

NOTIFICATION NO.10/SO/2023

In partial modification of the earlier notification No.9/SO/2023, dated 28.04.2023, the following Hon'ble Judges will be sitting in the High Court for the State of Telangana, for hearing the matters during the vacation, 2023 for the period from 01.05.2023 to 02.06.2023 as mentioned in the table:

Sl. No.	Filing date	Court working day	Names of the Hon'ble Judges	Bench/Single Matters
1.	02.05.2023 (Tuesday)	04.05.2023 (Thursday)	Justice B.Vijaysen Reddy & Justice A.Santhosh Reddy	Division Bench
			Justice Mummineni Sudheer Kumar	Single Bench
2.	09.05.2023 (Tuesday)	11.05.2023 (Thursday)	Justice T.Vinod Kumar & Justice G.Anupama Chakravarthy	Division Bench
			Justice Mummineni Sudheer Kumar	Single Bench
3.	16.05.2023 (Tuesday)	18.05.2023 (Thursday)	Justice Abhinanda Kumar Shavili & Justice Pulla Karthik	Division Bench
			Justice N.V.Shravan Kumar	Single Bench
4.	23.05.2023 (Tuesday)	25.05.2023 (Thursday)	Justice K.Lakshman & Justice Pulla Karthik	Division Bench
			Justice Sambasivarao Naidu	Single Bench
5.	30.05.2023 (Tuesday)	01.06.2023 (Thursday)	Justice B.Vijaysen Reddy & Justice J.Sreenivas Rao	Division Bench
			Justice K.Sarath	Single Bench

Note:

- 1) After completion of Division Bench work their Lordships will take up Single Bench matters.
- 2) The Hon'ble Senior Judge will allocate the subject matters.

VACATION OFFICERS FOR THE FIRST HALF
FROM 1ST MAY, 2023 TO 15TH MAY, 2023

1. Sri Ch.Venkateswarlu, Deputy Registrar
2. Smt. T.Tirumala Devi, Assistant Registrar
3. Sri C.Praveen Kumar, Assistant Registrar
4. Sri A.V.S.Prasad, Assistant Registrar

VACATION OFFICERS FOR THE SECOND HALF
FROM 16TH MAY, 2023 TO 2ND JUNE, 2023

1. Sri M.Ramana Krishna, Deputy Registrar
2. Sri P.Padmanabha Reddy, Assistant Registrar
3. Smt. P.Ch.Nagabhushamba, Assistant Registrar
4. Sri P.Gowri Shankar, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus
 - ii. Anticipatory bail
 - iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
 - iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction/dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
 - v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1-30 p.m. on the day of filing.
- 1) All lunch motions/urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
 - 2) All lunch motions/urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
 - 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
 - 4) No pending case except there is a specific order to post during the vacation shall be taken in vacation.
 - 5) No policy and administrative matters shall be taken up during vacation.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).

- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Officers concerned.
- 5) All the Unit Heads in the State of Telangana.
- 6) All the Officers, High Court for the State of Telangana.
- 7) All the Section Heads, High Court for the State of Telangana.
- 8) The Director, Telangana State Judicial Academy, Secunderabad.
- 9) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Secretary to Governor, for the State of Telangana, Hyderabad.
- 13) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 14) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 15) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 16) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 17) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 18) The Chairman, VAT Tax Appellate Tribunal, Hyderabad.
- 19) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 20) The Secretary General, Supreme Court of India, New Delhi.
- 21) The Registrar General, All High Courts in India.
- 22) The Registrar, Railway Claims Tribunal, Hyderabad.
- 23) The Registrar, Institution of Lokayukta for the State of Telangana, Hyderabad.
- 24) The Registrar, Telangana State Consumers Redressal Forum, Hyderabad.
- 25) The Secretary, Bar Council for State of Telangana, Hyderabad.
- 26) The Accountant General, Telangana, Hyderabad.
- 27) The Public Prosecutor, High Court for the State of Telangana.
- 28) The Administrator, Government Pleaders, Hyderabad.
- 29) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 30) The Registrar, State Human Rights commission, Hyderabad.
- 31) The Director of Prosecutions, Hyderabad.
- 32) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 33) The President, Telangana High Court Advocates' Association High Court for the State of Telangana.
- 34) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 35) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Public Gardens, Hyderabad.
- 37) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 39) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 40) The Overseer, High Court for the State of Telangana.
- 41) SPARE.

} With a request for making necessary announcement

} For publication in the Newspaper